

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS

RAJYA SABHA
UNSTARRED QUESTION NO.328
TO BE ANSWERED ON 13.12.2018

FOREIGN VISITS OF PRIME MINISTER

328. SHRI BINOY VISWAM:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the number and names of countries visited by the Prime Minister since 2014 continent-wise;
- (b) the name of the Ministers who accompanied the Prime Minister in those visits;
- (c) the details of important agreements signed during the visits; and
- (d) the details of amount paid to Air India for the travel of Prime Minister abroad?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[GEN. (DR) V. K. SINGH (RETD)]

- (a) to (d) Information as desired is placed below at Annexures I & II.

Details about foreign visits of Prime Minister

S. No	Countries visited by the Prime Minister since June 2014 till date	Details of important agreements signed during the visits
1	Bhutan (15-16 June 2014)	No agreements/ MOUs were signed
2	Brazil (BRICS and Bilateral) (15-16 July 2014)	<p>Bilateral:- Three (03), as listed below:-</p> <ol style="list-style-type: none"> 1. MoU on Cooperation in the field of Environment; 2. MoU on Cooperation in the field of Establishment of a consultation mechanism on mobility and consular issues; 3. MoU on Cooperation in the field of Implementing Arrangement Establishing Cooperation in Augmentation of a Brazilian Earth Station for Receiving and Processing Data from Indian Remote Sensing (IRS) Satellites. <p>BRICS:- Four (04), as listed below:-</p> <ol style="list-style-type: none"> 1. Agreement on setting up a New Development Bank 2. A treaty setting up the Contingent Reserve Arrangement (CRA) 3. An MoU on technical cooperation amongst Export Credit Insurance/ Guarantee Agencies of BRICS countries 4. An Inter-Bank Cooperation Agreement on Innovation
3	Nepal (03-04 August 2014)	<p>Three (03), as listed below:-</p> <ol style="list-style-type: none"> 1. Exchange of Letters regarding Terms of Reference of the Pancheshwar Development Authority. 2. MoU on Cooperation in Goitre Control 3. MoU on Cooperation between Doordarshan and the Nepal Television.
4	Japan (30 Aug- 3 Sept 2014)	<p>Eight (08), as listed below:-</p> <ol style="list-style-type: none"> 1. Memorandum between Japan Tourism Agency, Ministry of Land, Infrastructure, Transport and Tourism, Government of Japan and the Ministry of Tourism, Republic of India in the field of Tourism 2. Implementing Arrangement between the Ministry of Education, Culture, Sports, Science & Technology of Japan and the Department of Science & Technology, Ministry of Science & Technology of India 3. Memorandum of Cooperation between the Bureau of Indian Standards and Japanese Industrial Standards Committee 4. MoU among New Energy and Industrial Technology Development Organisation (NEDO) Japan and Department of Economic Affairs, Ministry of Communication & Information Technology, Ministry of New and Renewable Energy, Government of India on a Model Project for Energy Management Systems in Telecommunication Towers in India 5. Exchange of Notes on ODA loan for Uttarakhand Forest Resource Management Project 6. Exchange of Notes for the Project for Improvement of the Institute of Child Health and Hospital for Children, Chennai 7. Japan Bank for International Cooperation (JBIC) Buyers Credit for NTPC's Kudgi Power Plant 8. Japan Bank for International Cooperation (JBIC) loan for NTPC's Auraiya Power Plant
5	USA - to New York for UNGA and	Both sides agreed to combat terrorist threats and keep their homelands and citizens safe from attacks, while also responding expeditiously to humanitarian disasters and crises. It was agreed to prevent the spread of weapons of mass

	Washington DC for bilateral visit (26 - 30 Sep 2014)	destruction, and remain committed to reducing the salience of nuclear weapons, while promoting universal, verifiable, and non-discriminatory nuclear disarmament. 2. Both side also agreed to address the consequences of unchecked pollution through cooperation by their governments, science and academic communities. Both side decided to partner to ensure that both countries have affordable, clean, reliable, and diverse sources of energy, including through their efforts to bring American-origin nuclear power technologies to India. 3. MOU between the Export-Import Bank & the Indian Renewable Energy Development Agency to make available up to \$ 1 billion in financing to bolster India's efforts to transition to a low-carbon and climate resilient energy economy while boosting U.S. renewable energy exports to India.
6	Myanmar (for ASEAN/ EAS) (11-13 Nov 2014)	Bilateral:- No agreements/ MOUs were signed ASEAN/EAS:- No agreements/ MOUs were signed
7	Australia (for G-20 and Bilateral) (14-18 Nov 2014)	Bilateral:- Five (05), as listed below:- 1. Agreement on Social Security 2. Agreement concerning Transfer of Sentenced Persons 3. MoU on Combating Narcotics Trafficking and Developing Police Cooperation 4. MoU on Cooperation in the Field of Arts and Culture 5. MoU in the Field of Tourism between Ministry of Tourism of India and Department of Foreign Affairs and Trade of Australia G-20:- No agreements/ MOUs were signed
8	Fiji (for FIPIC and Bilateral) (19-20 Nov 2014)	Three (03), as listed below:- 1. MoU between India and Fiji for extending a line of credit for establishing a co-generation plant in Fiji 2. MoU on Cooperation on Exchange of Information on Structure and Content of Training Programs for Diplomats 3. MoU on Earmarking of Land for the Diplomatic Missions in Respective Capitals
9	Nepal (SAARC) (26-28 Nov 2014)	Bilateral: Ten (10), as listed below:- 1. MoU regarding establishment of Nepal Police Academy at Panauti 2. MoU on Cooperation in the field of Tourism 3. MoU on Cooperation in the field of Traditional Systems of Medicine 4. MoU on Cooperation for Youth Affairs 5. Line of Credit of US\$ 1 billion 6. Agreement for the Regulation of Passenger Traffic between the two countries (Motor Vehicle Agreement) 7. Project Development Agreement of Arun-3 Hydropower Project 8. Agreement on the Establishment of Twinning City Relationship between Janakpur Municipality and Ayodhya City 9. Agreement on the Establishment of Twinning City Relationship between Kathmandu Municipality and Varanasi City 10. Agreement on the Establishment of Twinning City Relationship between Lumbini Sanskritik Municipality and Bodh Gaya City SAARC: One (01), as listed below:- 1. SAARC Framework Agreement for Energy Cooperation (Electricity)
10	Seychelles (10-11 March)	One (01), as listed below:- 1. MOU in the field of Renewable Energy Cooperation

	2015)	
11	Mauritius (11-12 March 2015)	Four (04), as listed below:- 1. Protocol for the Importation of Mangoes from India 2. Cultural Exchange Programme Extension 3. MOU for cooperation in the field of Traditional Medicine and Homeopathy 4. MOU for Cooperation in the field of Ocean Economy
12	Sri Lanka (13-14 March 2015)	Four (04), as listed below:- 1. Agreement between the Government of the Republic of India and the Government of the Democratic Socialist Republic of Sri Lanka on exemption from visa requirements for holders of diplomatic and official passports 2. Agreement between India and Sri Lanka on co-operation and mutual assistance in custom matters 3. MoU between India and Sri Lanka on cooperation in the field of youth development 4. MoU between India and Sri Lanka for the establishment of Rabindranath Tagore memorial auditorium in the university of Ruhuna, Matara, Sri Lanka
13	Singapore (28-29 March 2015)	No agreements/ MOUs were signed PM attended the State Funeral of Lee Kaun Yew.
14	France (09-12 April 2015)	Fourteen (14), as listed below:- 1. Pre-Engineering Agreement between NPCIL and AREVA, clarifying technical parameters. 2. Programme between ISRO and French National Centre for Space Studies (CNES) for joint fabrication and launch of satellites and joint planetary exploration. 3. MoU between ISRO and CNES on Megha Tropiques to extend the joint project of the Indo-French Megha Tropiques satellite for two more years. 4. MoU on Cooperation between the Ministry of Youth Affairs and Sports of India and French Ministry of Sports, Youth Affairs, Public Education and Community Life in the fields of sports medicine, institutional cooperation, support of participation of women and the disabled, etc. 5. MoU on cooperation in the field of renewable energy between the Ministry of New and Renewable Energy (MNRE), Government of India and the Ministry of Ecology, Sustainable Development and Energy, Government of France, for exchange of know-how and joint research in the areas of solar, wind, bio-energy, tidal and wave energy sectors. 6. Railway protocol between Indian Ministry of Railways and French National Railways (SNCF) to establish cooperation for semi-high speed rail and station renovation. 7. Guarantee Agreement with the French Agency for Development (AFD) for financing to Energy Efficiency Services Limited (EESL). 8. Administrative Arrangement in the field of Cultural Heritage for cooperation in the field of cultural heritage for training of Indian heritage conservation professionals at the Institute National du Patrimoine (INP). 9. Letter of Intent on Tourism cooperation to promote sustainable bilateral tourism between the two countries. 10. Letter of Intent (LoI) between the Archaeological Survey of India (ASI) and National Institute of Preventive Archaeological Research (INRAP) for collaboration in preventive archaeology projects and dissemination of culture. 11. MOU between School of Planning and Architecture, Delhi, and National Architecture Institute in Paris, France, to undertake joint planning and geographical studies in India and France and joint training exercises. 12. Letter of Intent on Ayurveda between Ministry of Ayush and University of Strasbourg for promoting Ayurveda as a complementary medicine in France. 13. MoU between National Skill Development Agency (NSDA), India, and the National Commission for Vocational Qualifications (Commission Nationale de la Certification Professionnelle - CNCD) to facilitate exchange of information and knowledge about maintenance of skill qualification registers. 14. MoU between Department of Biotechnology of India, CNRS and University Pierre Marie Curie (UPMC) on Collaboration for establishment of a National Institute of Marine Biology and Biotechnology in India.

15	Germany (12-14 April 2015)	<p>Three (03), as listed below:-</p> <ol style="list-style-type: none"> 1. Letter of Intent between the Federal Ministry for Economic Cooperation & Development, Govt. of Germany and the Ministry of New and Renewable Energy, Govt. of India on Indo German Solar Partnership 2. Joint Declaration of Intent on Sustainable Urban Development between the Ministry of Urban Development, Govt. of India and the German Federal Ministry of Environment, Nature Conversation, Building and Reactor Safety 3. Letter of Intent between the Federal Ministry for Economic Cooperation & Development, Govt. of Germany and the Ministry of Skill Development & Entrepreneurship of Govt. of India on Indo-German Skill Development Project
16	Canada (14-16 April 2015)	<p>Seventeen (17), as listed below:-</p> <ol style="list-style-type: none"> 1. Procurement of Uranium Ore Concentrate from M/s. CAMECO Inc. Canada during 2015-2020 between Directorate of Purchase and Stores, Department of Atomic Energy and CAMECO Inc. 2. Cooperation in the field of Outer Space between Indian Space Research Organization (ISRO) and Canadian Space Agency. 3. MoU on Technical Cooperation on Railways between Ministry of Railways and Department of Transport, Canada 4. Letter of Intent between Department of Biotechnology, Ministry of Science and Technology and Grand Challenges Canada for implementation of collaboration in disease elimination and Saving Brain Initiative 5. MoU for collaboration in Skill Development for Aviation- Non Technical and Healthcare Sector between National Skilled Development Corporation (NSDC) and Seneca College, Toronto 6. MoU for collaboration in Skill Development for Aviation Sector- Technical between NSDC and Canadore College, North Bay, Ontario 7. MoU for collaboration in Skill Development for Water Sector between NSDC and Sir Sandford Fleming College, Lindsay 8. MoU for collaboration in Skill Development in Sports Sector (Tripartite MoU- Bow Valley College, Alberta - Camosun College, Victoria and NSDC) 9. MoU for collaboration in Skill Development for Automotive and Construction between NSDC and Algonquin College, Ottawa 10. MoU for collaboration in Skill Development for Hydrocarbon Sector between NSDC and College of New Caledonia, Prince George BC 11. MoU for collaboration in Skill Development for Hydrocarbon Sector between NSDC and Southern Alberta Institute of Technology, Alberta 12. MoU for collaboration in Skill Development for Automotive and Agriculture Sector between NSDC and Durham College, Toronto 13. MoU for for collaboration in Skill Development for Apparel and Textiles Sector between NSDC and Fanshawe College, London, Ontario 14. MoU for Skill Development for Healthcare Sector between NSDC and Camosun College, Victoria, BC 15. Sector Skills Council MoU for IT, Telecom and Electronics between NSDC and between NSDC and ICTC-CTIC, Ottawa 16. Sector Skills Council MoU for Green Jobs between NSDC and Eco Canada, Calgary, Alberta 17. MoU for collaboration in Skill Development between NSDC and Colleges and Institutes, Canada and Colleges and Institutes, Canada (Association of Community Colleges).
17	China (14-16 May 2015)	<p>Twenty Four (24), as listed below:-</p> <ol style="list-style-type: none"> 1. Protocol between the Government of the Republic of India and the Government of the People's Republic of China on the Establishment of Consulates-General at Chengdu and Chennai and the Extension of the Consular district of the Consulate-General of the Republic of India in Guangzhou to include Jiangxi province. 2. Memorandum of Understanding between the Ministry of Skill Development & Entrepreneurship of the Republic of India and the Ministry of Human Resources and Social Security of the People's Republic of China on cooperation in the field of Vocational Education and Skill Development. 3. Action Plan on Cooperation in Setting up of Mahatma Gandhi National Institute for Skill Development & Entrepreneurship in Ahmedabad/ Gandhinagar Gujarat

		<ol style="list-style-type: none"> 4. Memorandum of Understanding (MOU) between the Government of Republic of India and the Government of the People's Republic of China on Consultative Mechanism for Cooperation in Trade Negotiations 5. Memorandum of Understanding on Cooperation between the Ministry of External Affairs of the Republic of India and the International Department of the Central Committee of the Communist Party of China 6. Action Plan between the National Railway Administration of the People's Republic of China and the Ministry of Railways of the Republic of India on Enhancing Cooperation in the Railway Sector (2015-2016) 7. Memorandum of Understanding on Education Exchange Programme 8. Memorandum of Understanding between the Ministry of Mines of the Republic of India and the Ministry of Land and Resources of the People's Republic of China on Cooperation in the fields of Mining And Mineral Sector 9. Space Cooperation Outline (2015-2020) 10. Protocol on Health and Safety Regulations on Importing Indian Rapeseed Meal between the Export Inspection Council, Ministry of Commerce and Industry, Republic of India, and the General Administration of Quality Supervision, Inspection and Quarantine 11. Memorandum of Understanding between Doordarshan and China Central Television on cooperation in the field of Broadcasting 12. Agreement between the Ministry of Tourism of the Republic of India and the National Tourism Administration of the People's Republic of China on Cooperation in the field of Tourism 13. Memorandum of Understanding (MoU) on Establishing India-China Think-Tanks Forum 14. Memorandum of Understanding between NITI Aayog of the Government of India and the Development Research Centre, State Council of the People's Republic of China 15. Memorandum of Understanding between the Ministry of Earth Sciences of the Republic of India and the China Earthquake Administration of the People's Republic of China Concerning Cooperation in the Field of Earthquake Sciences and Earthquake Engineering 16. Memorandum of Understanding between Ministry of Earth Sciences of the Republic of India and the State Oceanic Administration of the People's Republic of China on Cooperation in the field of Ocean Sciences, Ocean Technology, Climate Change, Polar Science and Cryosphere. 17. Memorandum of Understanding on Scientific Cooperation between Geological Survey of India, Ministry of Mines, of the Republic of India and China Geological Survey, Ministry of Land and Resources of People's Republic of China in Geosciences 18. Memorandum of Understanding between the Ministry of External Affairs, Republic of India and Chinese People's Association for Friendship with Foreign Countries on Establishment of States/Provincial Leaders' Forum 19. Agreement on the Establishment of Sister-State/Province Relations Between State Government of Karnataka of the Republic of India and Provincial Government of Sichuan of People's Republic of China. 20. Agreement on the Establishment of Sister City Relations between Chennai, Republic of India and Chongqing, People's Republic of China 21. Agreement on the Establishment of Sister City Relations between Hyderabad, Republic of India and Qingdao, People's Republic of China 22. Agreement on the Establishment of Sister City Relations between Aurangabad, Republic of India and Dunhuang, People's Republic of China 23. Memorandum of Understanding between the Indian Council for Cultural Relations and Fudan University on the Establishment of a Center for Gandhian and Indian Studies 24. Memorandum Of Understanding Between Indian Council for Cultural Relations And Yunnan Minzu University on the Establishment of a Yoga College
18	Mongolia (16-18 May 2015)	Thirteen (13), as listed below:- <ol style="list-style-type: none"> 1. MoU between Tata Memorial Centre of India and National Cancer Center of Mongolia for gifting of Bhabhatron-II Telecobalt unit along with a radiotherapy simulator

		<ol style="list-style-type: none"> 2. MoU Between Gol and GoM on Establishment of Cyber Security Training Centre 3. Programme of Cooperation in the Field of Culture for 2015-18 4. Agreement on cooperation in the field of Animal Health and Dairy 5. Air Services Agreement between Government of Republic of India & Government of Mongolia 6. MoU on establishment of India-Mongolia Friendship Secondary School in Mongolia 7. MoU on cooperation between Ministry of External Affairs India and Ministry of Foreign Affairs of Mongolia 8. MoU on cooperation in the field of Renewable Energy 9. MoU between National Security Council India and National Security Council Mongolia 10. Treaty on transfer of Sentenced Persons 11. MoU between Ministry of Home Affairs and Ministry of Justice of Mongolia on Enhancing Cooperation in Border Guarding, Policing and Surveillance 12. MoU between Foreign Service Institute of India and Diplomatic Academy of Mongolia 13. MoU on cooperation in the Field of Traditional Systems of Medicine and Homeopathy
19	South Korea (18-19 May 2015)	<p>Seven (07), as listed below:-</p> <ol style="list-style-type: none"> 1. Agreement between the Government of the Republic of India and the Government of the Republic of Korea for the Avoidance of Double Taxation and the Prevention of Fiscal Evasion with Respect to Taxes on Income 2. India-Republic of Korea Agreement on Cooperation in Audio-Visual Co-Production 3. MOU for Cooperation between the National Security Council Secretariat of the Republic of India and the Office of National Security of the Republic of Korea 4. MOU between the Ministry of Power of the Republic of India and the Ministry of Trade, Industry and Energy of the Republic of Korea concerning Cooperation in the field of Electric Power Development and New Energy Industries 5. MOU between the Ministry of Youth Affairs and Sports of the Republic of India and the Ministry of Gender Equality and Family of the Republic of Korea on Cooperation in Youth Matters 6. Framework of Cooperation in the Field of Road Transport and Highways between the Ministry of Road Transport and Highways of the Republic of India and the Ministry of Land, Infrastructure and Transport of the Republic of Korea 7. MOU between the Ministry of Shipping of the Republic of India and the Ministry of Oceans and Fisheries of the Republic of Korea on Cooperation in the Fields of Maritime Transport and Logistics
20	Bangladesh (6-7 June 2015)	<p>Twenty Two (22), as listed below:-</p> <ol style="list-style-type: none"> 1. Land Boundary Agreement - Protocol for exchange of Instrument of Ratification regarding the India-Bangladesh Land Boundary Agreement, 1974 and Protocol of 2011 to the Land Boundary Agreement 2. Exchange of Letters on Modalities for Implementation of India-Bangladesh Land Boundary Agreement, 1974 and Protocol of 2011 to the Land Boundary Agreement 3. Coastal Shipping Agreement 4. Bilateral Cooperation Agreement between Bangladesh Standards and Testing Institution (BSTI) and Bureau of Indian Standards (BIS) on Cooperation in the field of Standardisation. 5. MoU between Government of India and Government of Bangladesh for extending a new Line of Credit (LoC) of US Dollar 2.0 billion 6. MoU between India and Bangladesh on Blue Economy and Maritime Cooperation in the Bay of Bengal and the Indian Ocean 7. Agreement and Protocol for Regulation of Motor Vehicle Passenger Traffic between the Two Countries (Guwahati-Dhaka and Dhaka-Guwahati) 8. Agreement and Protocol for the Regulation of Motor Vehicle Passenger Traffic between the Two Countries (Kolkata to Agartala via Dhaka and vice versa) 9. Renewal of Protocol on Inland Waterways Transit and Trade (PIWTT) 10. Cultural Exchange Programme between the Government of India and the Government of Bangladesh for the year 2015-2017

		<ol style="list-style-type: none"> 11. Memorandum of Understanding between the Coast Guard of India and Bangladesh 12. Memorandum of Understanding on Establishing Indian Economic Zone in Bangladesh 13. Memorandum of Understanding on Bilateral Cooperation for Prevention of Human Trafficking 14. Memorandum of Understanding to prevent and counter smuggling and circulation of Fake Currency Notes (FCN) 15. Agreement between Bharat Sanchar Nigam Limited (BSNL) and Bangladesh Submarine Cable Limited (BSCCL) 16. Agreement between Life Insurance Corporation of India (LIC) and Insurance Development & Research Authority, Bangladesh (IDRA) 17. Memorandum of Understanding for a Project under IECC (India Endowment for Climate Change) of SAARC 18. Memorandum of Understanding between Jamia Milia Islamia, India and Rajshahi University, Bangladesh 19. Memorandum of Understanding between Council of Scientific and Industrial Research, India and Dhaka University, Bangladesh for Joint Research on Oceanography of the Bay of Bengal 20. Statement of Intent on India Bangladesh Education Initiative 21. Renewal of Bilateral Trade Agreement 22. MoU between India and Bangladesh on Use of Chittagong and Mongla Ports for Movement of Goods to and from India
21	Uzbekistan (6-7 July 2015)	<p>Three (03), as listed below:-</p> <ol style="list-style-type: none"> 1. Intergovernmental Agreement on cooperation in the field of tourism. 2. Protocol on Cooperation between the Ministry of Foreign Affairs, Republic of Uzbekistan, and Ministry of External Affairs, Republic of India. 3. Intergovernmental Programme of Cultural Cooperation for 2015-17
22	Kazakhstan (7-8 July 2015)	<p>Five (05), as listed below:-</p> <ol style="list-style-type: none"> 1. Agreement on Transfer of Sentenced Persons 2. Agreement on Defence and Military - Technical Cooperation between Republic of India and Republic of Kazakhstan. 3. Memorandum of Understanding between Ministry of Youth Affairs and Sports of Republic of India and Ministry of Culture and Sports of Republic of Kazakhstan on Cooperation on Physical Cultural and Sports. 4. Memorandum of Understanding between Ministry of Railways of Republic of India and the Kazakhstan Temir Zholy of Republic of Kazakhstan on Technical Cooperation in the field of Railways 5. Long term contract between Department of Atomic Energy of Republic of India and JSC National atomic company "KazAtomProm" for sale and purchase of natural uranium concentrates
23	Russia (BRICS) (8-10 July 2015)	<p>Five (05) as listed below:</p> <ol style="list-style-type: none"> 1. iBRICS Leaders' Ufa declaration 2. Agreement on Cultural Cooperation 3. MoU on the Creation of a Joint BRICS Website 4. MoU under the BRICS Inter-Bank Mechanism on Cooperation with the New Development Bank were signed. 5. The BRICS Strategy for Economic Partnership was also adopted.
24	Turkmenistan (10-11 July 2015)	<p>Eight (08), as listed below:-</p> <ol style="list-style-type: none"> 1. Memorandum of Understanding on Supply of Chemical Products between the Indian Public Sector Undertaking 'Rashtriya Chemicals and Fertilizers Limited' and the Turkmen State concern 'Turkmenhimiya' 2. Memorandum Of Understanding between the Foreign Service Institute of the Ministry of External Affairs of the Republic of India and the Institute of International Relations of the Ministry of Foreign Affairs of Turkmenistan 3. Agreement Between The Ministry Of Youth Affairs And Sports Of The Republic Of India And The State Committee For Sport Of Turkmenistan On Cooperation In The Field Of Sports 4. Programme Of Cooperation In Science And Technology Between The Government Of The Republic Of India And The Government Of Turkmenistan For The Period Of 2015-2017

		<p>5. Memorandum of Understanding between the Government of the Republic of India and the Government of Turkmenistan on Cooperation in Yoga and Traditional Medicine</p> <p>6. Memorandum Of Understanding Between The Government Of The Republic Of India And The Government Of Turkmenistan On Cooperation In The Field Of Tourism</p> <p>7. Agreement between the Government of the Republic of India and the Government of the Republic of Turkmenistan on Cooperation in the field of Defence</p> <p>8. Indo-Turkmen Joint Statements</p>
25	Kyrgyz Republic (11-12 July 2015)	<p>Four (04), as listed below:-</p> <p>1. Agreement on Defence Cooperation</p> <p>2. Memorandum of Mutual Understanding and Cooperation in the field of Elections</p> <p>3. MoU between Ministry of Economy of Kyrgyzstan and Bureau of Indian Standards (BIS) on cooperation in the sphere of Standards.</p> <p>4. Agreement on Cooperation in Culture</p>
26	Tajikistan (12-13 July 2015)	<p>Two (02), as listed below:-</p> <p>1. Programme of Cooperation (POC) between Ministries of Culture of India and Tajikistan in the field of Culture for the years 2016-18</p> <p>2. Exchange of Note Verbale (NV) on setting up of Computer Labs in 37 Schools in Tajikistan</p>
27	UAE (16-17 August 2015)	No agreements/ MOUs were signed
28	Ireland (23-28 September 2015)	No agreements/ MOUs were signed
29	USA (23-28 September 2015)	<p>Prime Minister met with US President Barack Obama on 28 September 2015 in New York. Both sides discussed a number of bilateral and global issues of mutual interest. In San Francisco, Prime Minister interacted with a wide range of leaders and representatives from the technology industry and made a strong pitch for emerging technology industry to invest in India and take advantage of the "Digital India" program.</p> <p>Seven (07), as listed below:-</p> <p>1. MoU between Centre for Cellular and Molecular Platforms (a section of Company set up in the DBT Biotech Cluster, Bangalore) and the California Institute for Quantitative Biosciences (QB3) to develop Indo-US Life Science Sister Innovation Hub to enhance science-based entrepreneurship, research, academia and businesses by leveraging each other's ecosystems.</p> <p>2. Letter of Intent (LoI) between Department of Biotechnology and Prakash Lab, Stanford University for sourcing Foldscope from Prakashlabs to DBT Star Colleges in India and for looking at possibilities for setting up of joint research on other low cost instrumentation in colleges in India.</p> <p>3. MoU between National Association of Software and Service Companies (NASSCOM) and the Indus Entrepreneurs to support the creation of a vibrant ecosystem to foster technology entrepreneurship in India and Silicon Valley.</p> <p>4. MoU between IIM Ahmedabad's Centre for Innovation and Entrepreneurship (CIIE) and Lester Centre for Entrepreneurship of the Haas Business School of the University of California to collaborate to jointly promote tech and impact entrepreneurship in India.</p> <p>5. MoU between IIM Ahmedabad's Centre for Innovation and Entrepreneurship (CIIE) and Los Angeles Cleantech Incubator to extend Next Generation Intelligent network (NGIN) Membership benefits to CIIE and to jointly promote cleantech entrepreneurship.</p> <p>6. MoU between IIM Ahmedabad's Centre for Innovation and Entrepreneurship (CIIE) and Google to support technology and impact entrepreneurs through strategic support.</p> <p>7. MoU between IIM Ahmedabad's Centre for Innovation and Entrepreneurship (CIIE) and Tata Trust to collaborate on</p>

		Bharat Fund, which will provide seed funding to Indian entrepreneurs.
30	UK (12-14 November 2015)	Twelve (12), as listed below:- <ol style="list-style-type: none"> 1. Agreement between India and UK for cooperation in the peaceful uses of nuclear energy 2. Memorandum of Understanding between India and UK on cooperation in the energy sector 3. Memorandum of Understanding between Ministry of AYUSH and Royal London Hospital for Integrated Medicine for cooperation in the field of research and education in Homeopathic Medicine 4. Memorandum of Understanding between Ministry of Personnel, Public Grievances and Pensions and UK Cabinet Office on cooperation on public administration and governance reforms 5. Memorandum of Understanding between the Department of Atomic Energy and the UK Department of Energy and Climate Change on cooperation with India's Global Centre for Nuclear Energy Partnership 6. Memorandum of Understanding between Ministry of Railways and UK Department for Transport on technical cooperation in the railways sector 7. Statement of Intent on partnership for cooperation in the Third Countries 8. Joint announcement by India and UK on setting up of fast track system for UK companies in India 9. MoU on Ease of Doing Business 10. MoU on Skill Development 11. MoU on Crop Sciences 12. Letter of Intent in the areas of Climate Change, Agriculture, Antimicrobial Resistance and Vaccine Development.
31	Turkey (G-20) (15-16 November 2015)	Under G20, no agreement/MoU was signed. However, G20 Leaders' Antalya declaration was issued at the Summit. A standalone statement on Fight Against Terrorism was also issued.
32	Malaysia (for ASEAN/EAS and Bilateral) (21-23 November 2015)	Bilateral:- Three (03), as listed below:- <ol style="list-style-type: none"> 1. MoU on Cyber Security between Indian Computer Emergency Response Team (CERT-IN), India and Cyber Security Malaysia 2. MoU on Cultural Exchange Programme between the Ministry of Culture, India and Ministry of Tourism and Culture, Malaysia. 3. MoU on Performance Management and Delivery Unit (PEMANDU) between NITI Aayog and Performance Management & Delivery Unit of Malaysia <p>ASEAN/EAS:- No agreements/ MOUs were signed</p>
33	Singapore (24 November 2015)	Seven (07), as listed below:- <ol style="list-style-type: none"> 1. Agreement between India and Singapore on the Extension of the Loan of Artifacts to the Asian Civilizations Museum of Singapore 2. Executive Programme on Cooperation in the Fields of the Arts, Heritage, Archives and Library between India and Singapore 3. Memorandum of Understanding between the Town and Country Planning Organisation of the Government of India and the Singapore Cooperation Enterprise in Capacity Building in the Field of Urban Planning and Governance 4. Memorandum of Understanding (MoU) between Indian Computer Emergency Response Team (CERT-In), Department of Information Technology of the Republic of India and Singapore Computer Emergency Response Team(Sing CERT), Cyber Security Agency of the Republic of Singapore on Cooperation in the area of Cyber Security 5. Memorandum of Understanding between Airports Authority of India (AAI) and Singapore Cooperation Enterprise (SCE) in Civil Aviation 6. Memorandum of Understanding between the Narcotics Control Bureau (NCB) of the Republic of India and the Central Narcotics Bureau (CNB) of the Republic of Singapore on Cooperation to Combat Illicit Trafficking in Narcotic Drugs, Psychotropic Substance and their Precursors

		7. Memorandum of Understanding between National Institution for Transforming India (NITI Aayog) and Singapore Cooperation Enterprise (SCE) on Cooperation in the Field of Planning
34	France (for COP-21) (29-30 Nov 2015)	No agreements/ MOUs were signed
35	Russia (23-25 December 2015)	<p>Seventeen (17), as listed below:-</p> <ol style="list-style-type: none"> 1. Protocol amending the agreement between the Government of the Republic of India and the Government of the Russian Federation on simplification of requirements for mutual travels of certain categories of citizens of the two countries 21 December 2010. 2. Protocol amending agreement between the Government of the Republic of India and the Government of the Russian Federation on mutual travel regime for holders of Diplomatic & Official Passports of 3 December 2004 3. Agreement between the Government of the Republic of India and the Government of the Russian Federation on Cooperation in the field of Helicopter Engineering 4. Plan for Cooperation between the Federal Customs Service of the Central Board of Excise and Customs, Department of Revenue, Ministry of Finance, Republic of India and the Russian Federation for combating Customs violations in 2015 - 2017 5. Programme of Action Agreed Between The Department of Atomic Energy of India And The Russian State Atomic Energy Corporation "Rosatom" for Localization of Manufacturing in India for Russian-Designed Nuclear Reactor Units 6. Memorandum of Understanding between the Ministry of Railways of the Republic of India and the Joint Stock company "Russian Railways" on technical cooperation in railway sector 7. MoU between Solar Energy Corporation of India and Russian Energy Agency regarding construction of solar energy plants in the Republic of India 8. MoU for cooperation between HEC & CNIITMASH for development of Centre of Excellence for heavy engineering design at HEC 9. MoU for cooperation between HEC & CNIITMASH for upgradation and modernization of HEC's manufacturing facilities 10. Memorandum of Understanding Between Prasar Bharati and Digital Television Russia on Cooperation in the field of Broadcasting 11. Tripartite Memorandum of Understanding between Centre for Development of Advance Computing (C-DAC), Indian Institute of Science Bangalore (IISc) and Lomonosov Moscow State University (MSU) 12. Tripartite Memorandum of Understanding between Centre for Development of Advance Computing (C-DAC), OJSC "GLONASS" and GLONASS Union 13. MoU in the field of investment cooperation in the Russian Far East between The Tata Power Company Limited and Ministry for Development of the Russian Far East 14. MoU for Cooperation for geologic survey, exploration and production of hydrocarbons onshore and on the continental shelf of the Russian Federation 15. Confirmation of successful completion of the first stage pre-completion actions in relation to the creation of a Joint Venture in JSC VankorNeft 16. MoU for Cooperation for geologic survey, exploration and production of hydrocarbons onshore the Russian Federation between Rosneft oil company, Oil India Limited and Indian Oil Corporation Limited. 17. Agreement between Central Council for Research in Ayurvedic Sciences, Republic of India and Peoples' Friendship University of Russia (PFUR) on Cooperation in the field of Ayurveda.
36	Afghanistan (25 December 2015)	No agreements/ MOUs were signed

37	Pakistan (25 December 2015)	No agreements/ MOUs were signed
38	Belgium/EU (30 March-3 April 2016)	No agreements/ MOUs were signed
39	USA (Nuclear Security Summit) (30 March - 3 April 2016)	Prime Minister, along with world leaders participating in the Summit, took stock of the progress of the previous NSS communiqués and work plan as also outlined the future agenda for cooperation. One (01), as listed below:- 1. MOU between the Department of Atomic Energy and Department of Science and Technology in India and the National Science Foundation of USA for setting up a new LASER Interferometer Gravitational Wave Observatory (LIGO)-an advanced gravitational-wave detector in India.
40	Saudi Arabia (2 - 3 April 2016)	Five (05), as listed below:- 1. Agreement on Labour Co-operation between the Ministry of Labour of the Kingdom of Saudi Arabia and Ministry of External Affairs of the Republic of India for Recruitment of General Category Workers; 2. Technical Cooperation Program between the Bureau of Indian Standards (BIS) and the Saudi Standards, Metrology and Quality Organization (SASO); 3. Executive Program for Cooperation in the Field of Handicrafts between the Export Promotion Council for Handicraft (EPCH) in the Republic of India and Saudi Commission for Tourism and National Heritage; 4. MoU between Financial Intelligence Unit - India and the Financial Intelligence Unit-Saudi Arabia concerning Cooperation in the Exchange of Intelligence related to Money Laundering, Terrorism Financing and Related Crimes; 5. Framework for Investment Promotion Cooperation between Invest India and the Saudi Arabian General Investment Authority (SAGIA)
41	Iran (22-23 May 2016)	Twelve (12), as listed below:- 1. India-Iran Cultural Exchange Programme 2. MOU between the Ministry of External Affairs of India and the Ministry of Foreign Affairs of Iran on Policy Dialogue between Governments and Interaction between Think Tanks 3. MOU between Foreign Service Institute, MEA and the School of International Relations, Iran's Ministry of Foreign Affairs 4. Implementation Protocol between Department of Science and Technology, Ministry of Science and Technology and Iran's Ministry of Science, Research and Technology on cooperation in the fields of science and technology 5. MOU between Indian Council for Cultural Relations and Islamic Culture and Relations Organisation of the Islamic Republic of Iran 6. Bilateral contract on Chabahar Port for port development and operations between IPGPL [India Ports Global Private Limited] and Arya Banader of Iran 7. MOU between EXIM Bank and Iran's Ports and Maritime Organisation [PMO] specifying the current terms of credit line for Chabahar Port Project 8. Confirmation Statement between EXIM Bank and Central Bank of Iran on Projects in Iran 9. MOU between ECGC [Export Credit Guarantee Corporation] Limited of India and the Export Guarantee Fund of Iran [EGFI] 10. MOU between National Aluminium Company Limited [NALCO] and the Iranian Mines and Mining Industries Development and Renovation Organisation [IMIDRO] 11. MOU between IRCON and Construction, Development of Transport and Infrastructure Company [CDTIC] of Iran 12. MOU for cooperation between the National Archives of India and the National Library and Archives Organisation of the

		Islamic Republic of Iran.
42	Afghanistan (4-9 June 2016)	No agreements/ MOUs were signed
43	Qatar (4-5 June 2016)	<p>Seven (07), as listed below:-</p> <ol style="list-style-type: none"> 1. MoU between National Investment and Infrastructure Fund (NIIF), Ministry of Finance, Government of India and Qatar Investment Authority (QIA); 2. Agreement on Cooperation and Mutual Assistance in Customs Matters between the Government of Republic of India and Government of the State of Qatar; 3. MoU between Financial Intelligence Unit - India (FIU-IND) and the Qatar Financial Information Unit (QFIU) concerning cooperation in the exchange of intelligence related to money laundering, terrorism-financing and related crimes; 4. MoU between the Ministry of Skill Development and Entrepreneurship, the Government of Republic of India and the National Qualifications Authority/Supreme Education Council, Government of the State of Qatar for Cooperation in Skill Development and Recognition of Qualifications; 5. MoU on cooperation in Tourism between the Government of the Republic of India and Government of the State of Qatar; 6. MOU between India & Qatar for Cooperation in the field of Health the Government of the Republic of India and Government of the State of Qatar; 7. The First Executive Programme for MoU in the field of Youth and Sports between the Government of Republic of India and Government of the State of Qatar.
44	Switzerland (5-6 June 2016)	No agreements/ MOUs were signed
45	USA (6-8 June 2016)	<p>Documents signed: Five (05), as listed below:-</p> <ol style="list-style-type: none"> 1. Arrangement between the Multi-Agency Centre/Intelligence Bureau of the Government of India and the Terrorist Screening Center of the Government of the United States of America for the exchange of Terrorist Screening Information 2. Memorandum of Understanding (MoU) between the Government of India and the Government of the United States of America to enhance cooperation on Energy Security, Clean Energy and Climate Change. 3. Memorandum of Understanding (MoU) between Government of India and Government of the United States of America to enhance co-operation on Wildlife Conservation and Combating Wildlife Trafficking 4. Memorandum of Understanding (MoU) between Consular, Passport and Visa Division of the Ministry of External Affairs, Government of India and US Customs and Border Protection, Department of Homeland Security of the United States for the Development of an International Expedited Traveler Initiative (the Global Entry Programme) 5. Technical Arrangement between the Indian Navy and the United States Navy concerning Unclassified Maritime Information Sharing <p>Documents finalized: Two (02), as listed below:-</p> <ol style="list-style-type: none"> 1. Information Exchange Annex (IEA) between the Ministry of Defence, Government of India and the Department of Defense of the United States of America to the Master Information Exchange Agreement concerning Aircraft Carrier Technologies 2. Logistics Exchange Memorandum of Agreement between the Ministry of Defence, Government of India and the Department of Defense of the United States of America.
46	Mexico (9 June 2016)	No agreements/ MOUs were signed
47	Uzbekistan	One (01), as listed below:-

	(SCO Summit) (23-24 June 2016)	1. Memorandum of Obligation (to obtain SCO membership)
48	Mozambique (7 July 2016)	Three (03), as listed below:- 1. MOU between the Government of the Republic of India and the Government of the Republic of Mozambique on drug demand reduction and prevention of illicit trafficking in narcotics drugs, psychotropic substances and precursor chemicals and related matters. 2. MoU between the Government of the Republic of India and the Government of the Republic of Mozambique in the field of Youth Affairs and Sports. 3. MoU between the Government of the Republic of India and the Government of the Republic of Mozambique on cooperation in the field of production and marketing of pigeon peas.
49	South Africa (7-9 July 2016)	Three (03), as listed below:- 1. Establishment of Cooperation in Grassroots Innovation; 2. Cooperation in Information and Communication Technologies; 3. Cooperation in the Field of Tourism; and (iv) Programme of Cooperation in the Fields of Arts and Culture for the year 2016-19.
50	Tanzania (9-10 July 2016)	Five (05), as listed below:- 1. MoU on cooperation in the field of water resource management and development between the two countries; 2. MoU on Visa Waiver Agreement for Diplomatic/Official Passport Holders between the two countries; 3. Agreement on Joint Action Plan (JAP) between National Small Industries Corporation of India (NSIC) and Small Industries Development Organization of Tanzania (SIDO); 4. MoU for establishment of Vocational Training Centre at Zanzibar; 5. LOC of US\$ 92 million for rehabilitation and improvement of water supply system in Zanzibar.
51	Kenya (10-11 July 2016)	Six (06), as listed below:- 1. Revised Double Taxation Avoidance Agreement (DTAA); 2. Bilateral agreement on exemption of Visa for holders of Diplomatic passports; 1. 3. MoU on Cooperation in the field of standardisation, expertise sharing and mutual trade between Bureau of Indian Standards and Bureau of Kenya Standards; 3. MoU on Cooperation in the field of National Housing Policy Development and Management; 4. Line of Credit Agreement for US \$15 million (first tranche of US \$30 million) to IDB Capital Limited, Kenya, for development of various small and medium enterprises [SMEs] in Kenya; and 5. Line of Credit Agreement for US \$29.95 million to the Government of Kenya for upgrade of Rift Valley Textiles Factory [RIVATEX East Africa Limited], Kenya
52	Vietnam (2-3 September 2016)	Ten (10), as listed below:- 1. MOU on cooperation in Cyber Security 2. MOU on cooperation in Information Technology 3. Program of Cooperation in UN Peacekeeping Matters 4. Framework Agreement on Cooperation in the Exploration and Uses of Outer Space for Peaceful Purposes 5. Protocol for Amending the Agreement on Avoiding Double Taxation 6. MOU on Health Cooperation 7. MOU on Establishment of the Centre of Excellence in Software Development and Training 8. MOU between the Bureau of Indian Standards and Directorate for Standard, Metrology and Quality for Cooperation in the Fields of Standardization and Conformity Assessment 9. MOU on Cooperation between the Viet Nam Academy of Social Sciences and the Indian Council of World Affairs 10. Protocol on Celebrating the year 2017 as the Year of Friendship
53	China (G-20)	Under G20, no agreement/MoU was signed. However, G20 Leaders' Hangzhou declaration was issued at the Summit.

	(4-5 September 2016)	
54	Laos (ASEAN/EAS) (7-8 September 2016)	Bilateral:- No agreements/ MOUs were signed ASEAN/EAS:- No agreements/ MOUs were signed
55	Thailand (10-12 November 2016)	No agreements/ MOUs were signed
56	Japan (10-12 November 2016)	Ten (10), as listed below:- <ol style="list-style-type: none"> 1. Agreement Between The Government Of The Republic Of India and The Government Of Japan for Cooperation in the Peaceful Uses of Nuclear Energy 2. Memorandum of Cooperation (MOC) between the Ministry of Skill Development & Entrepreneurship of India, Government of India and Ministry of Economy, Trade and Industry of Japan, Government of Japan on the Manufacturing Skill Transfer Promotion Program 3. Memorandum of Understanding (MOU) between ISRO and JAXA concerning Cooperation in the Field of Outer Space 4. MoU between Ministry of Earth Sciences (MoES), Republic of India and The Japan Agency for Marine-Earth Science and Technology (JAMSTEC) on Mutual Collaboration in Marine and Earth Science and Technology 5. MoC between the Ministry of Agriculture and Farmers Welfare, Government of India and Ministry of Agriculture, Forestry and Fisheries of Japan in the Field of Agriculture and Food Related Industry 6. MoU between National Investment and Infrastructure Fund Limited and Japan Overseas Infrastructure Investment Corporation for Transport and Urban Development 7. MoU between Textiles Committee, Ministry of Textiles, GoI and Japan Textiles Products Quality and Technology Centre (QTEC) in the Field of Textiles 8. MOC in the Field of Cultural Exchange between the Ministry of Culture, Government of India and the Ministry of Education, Culture, Sports, Science and Technology, Government of Japan 9. MoC on Cooperation in Sports between Ministry of Youth Affairs & Sports Government of India and Ministry of Education, Culture, Sports, Science and Technology, Government of Japan 10. MOU between the State Government of Gujarat and Hyogo Prefectural Government, Japan
57	Sri Lanka (May 11-12, 2017)	No agreements/ MOUs were signed
58	Germany (May 29-30, 2017)	Twelve (12), as listed below:- <ol style="list-style-type: none"> 1. Joint Development of Intent (JDI) on Cooperation in the Field of Digitalization, Empowerment and Economic Impact 2. Collaboration on Training of Indian Skill Development Officers and Cluster Managers 3. JDI on Indo-German Centre for Sustainability 4. JDI on German Indian Cooperation on Cyber Policy 5. JDI on Indo-German Development Cooperation 6. JDI on continuation of cooperation in the field of advanced training of corporate and junior executives from India 7. JDI on Cooperation in Vocational Education and skill development for Machine Tools 8. Cooperation in Alternative Medicine 9. Cooperation in Health Sector 10. JDI on Collaboration between Foreign Service Institutes 11. JDI on Cooperation in Railway Sector 12. JDI on Cooperation for Sustainable Urban Development
59	Spain (May 30-31, 2017)	Seven (07), as listed below:- <ol style="list-style-type: none"> 1. MOU on Technical Cooperation in Civil Aviation between Ministry of Civil Aviation of India and Ministry of Public works and Transport of Spain for cooperation in development of airports, intermodal transport, safety management, air

		<p>navigation, air traffic control and training.</p> <ol style="list-style-type: none"> 2. MOU on Cooperation in organ transplantation between India's Directorate General of Health Services and the National Transplant Organization of Spain for cooperation in organ transplantation services including public health policy, capacity building, establishment of National Organ and Tissue Registry etc. 3. MOU on Cooperation in Cyber Security between the Foreign Ministries of India and Spain for exchange of best practices, sharing of information on real time basis, development of joint mechanisms, research and development. 4. MOU on Cooperation in Renewable Energy between Ministry of New and Renewable Energy of India and Ministry of Energy and Tourism of Spain for cooperation in renewable energy and specifically in the areas of capacity building, solar energy, biomass/bio-energy and small hydro. 5. Agreement for Transfer of Sentenced Persons between Government of India and Spain for the transfer of persons convicted in one country where the conviction took place to the home country subject to certain conditions. 6. MOU between Foreign Service Institute and Diplomatic Academy of Spain for cooperation between the two Institutes by way of exchanging best practices, training of young diplomats, conducting of seminars/workshops etc. 7. Agreement on visa waiver for holders of diplomatic passports
60	Russia (May 31- June 02, 2017)	<p>Five (05), as listed below:-</p> <ol style="list-style-type: none"> 1. Cultural Exchange Programme between the Ministry of Culture of the Republic of India and the Ministry of Culture of the Russian Federation for the years 2017-2019 2. Traditional Knowledge Digital Library (TKDL) Access Agreement between Council of Scientific & Industrial Research and Federal Service for Intellectual Property (Rospatent) 3. General Framework Agreement between Nuclear Power Corporation of India Limited and Joint Stock Company 'ATOMSTROYEXPORT' for the implementation of Units 5 & 6 of 'Kudankulam' Nuclear Power Plant 4. Memorandum of Cooperation between the Gem & Jewellery Export Promotion Council of India and Public Joint Stock Company 'ALROSA' 5. Agreement for the Nagpur-Secunderabad Semi High Speed Execution Study in India between the Ministry of Railways of the Republic of India and the Joint Stock Company 'Russian Railways'
61	France (June 02-03, 2017)	No agreements/ MOUs were signed
62	Kazakhstan (June 08-09, 2017) (SCO Summit)	<p>Bilateral:- No agreements/ MOUs were signed</p> <p>SCO:- No agreements/ MOUs were signed</p>
63	Portugal (June 24, 2017)	<p>Five (05), as listed below:-</p> <ol style="list-style-type: none"> 1. MoU between India and Portugal on Cooperation in the exploration and uses of outer space for peaceful purposes 2. Protocol amending the Double Taxation Avoidance Agreement for the avoidance of Double taxation and the prevention of fiscal evasion with respect to taxes on income 3. MoU on Public Administration and Governance Reforms 4. MoU on Cultural Cooperation 5. MoU on Cooperation in the field of Youth and Sports
64	USA (June 25-26, 2017)	<p>Prime Minister Modi and President Trump agreed that a close partnership between the United States and India is central to peace and stability in the Indo-Pacific region. Recognizing the significant progress achieved in these endeavors, both leaders agreed, in accordance with the tenets outlined in the U.N. Charter, to a set of common principles for the region, according to which sovereignty and international law are respected and every country can prosper.</p> <p>2. Both the leaders also agreed to increase cooperation to prevent terrorist travel and to disrupt global recruitment efforts by expanding intelligence-sharing and operational-level counterterrorism cooperation. They further resolved to strengthen information exchange on plans, movements and linkages of terrorist groups and their leaders, as well as on raising and</p>

		<p>moving of funds by terrorist groups.</p> <p>3. Resolving to expand maritime security cooperation, the leaders announced their intention to build on the implementation of the "White Shipping" data sharing arrangement, which enhances collaboration on maritime domain awareness.</p> <p>4. It was agreed to launch the Ministerial 2 plus 2 Strategic Dialogue involving the External Affairs and Defence Ministers of both the countries.</p> <p>5. To further coordinate efforts at combating terrorism, it was agreed to launch the Terrorists Designations Dialogue to jointly work on listing of terrorists and terror organisations.</p>
65	Netherlands (June 27, 2017)	<p>Three (03), as listed below:-</p> <ol style="list-style-type: none"> 1. MoU on Cultural Cooperation 2. MoU on Water Resources Management 3. Protocol Amending the Agreement on Social Security
66	Israel (July 04-06, 2017)	<p>Seven (07), as listed below:-</p> <ol style="list-style-type: none"> 1 MoU between the Department of Science & Technology, India and National Technological Innovation Authority, Israel for setting up of India-Israel Industrial R&D and Technological Innovation Fund (I4F). 2 MoU between the Ministry of Drinking Water and Sanitation of the Republic of India and the Ministry of National Infrastructure, Energy and Water Resources of the State of Israel on National Campaign for Water Conservation in India 3 MoU between U.P. Jal Nigam, Government of Uttar Pradesh, of the Republic of India and the Ministry of National Infrastructure, Energy and Water Resources of the State of Israel on State Water Utility Reform in India 4 India-Israel Development Cooperation - Three Year Work Program in Agriculture 2018-2020 5 Plan of Cooperation Between the Indian Space Research Organisation (ISRO) and the Israel Space Agency (ISA) regarding cooperation in Atomic Clocks 6 MoU between the Indian Space Research Organisation (ISRO) and the Israel Space Agency (ISA) regarding cooperation in GEO-LEO Optical Link 7 MoU between the Indian Space Research Organisation (ISRO) and the Israel Space Agency (ISA) regarding cooperation in Electric Propulsion for Small Satellites
67	Germany (July 06-08, 2017) (G-20)	Under G20, no agreement/MoU was signed. However, G20 Leaders' Hamburg declaration was issued at the Summit. A standalone statement on Countering Terrorism was also issued.
68	China (September 03, 2017)	<p>The visit was to attend 9th BRICS Summit.</p> <ol style="list-style-type: none"> 1. BRICS Action Agenda on Economic and Trade Cooperation 2. BRICS Action Plan for Innovation Cooperation (2017-2020) 3. Strategic Framework of BRICS Customs Cooperation 4. MoU on Strategic Cooperation 5. Agreement on extending credit facility in local currency under BRICS Interbank Cooperation Mechanism 6. Cooperation Memorandum relating to Credit ratings by Exim Bank under BRICS Interbank cooperation Mechanism
69	Myanmar (September 05-07, 2017)	<p>Eleven (11) as per details below:</p> <ol style="list-style-type: none"> 1. Memorandum of Understanding on Maritime Security Cooperation Between the Government of the Republic of India and the Government of the Republic of the Union of Myanmar 2. Memorandum of Understanding on Maritime Security Cooperation Between the Government of the Republic of India and the Government of the Republic of the Union of Myanmar 3. Memorandum of Understanding between the Government of the Republic of the Union of Myanmar and the Government of the Republic of India on Enhancing the Cooperation of the Upgradation of the Women's Police Training Centre at Yamethin, Myanmar. 4. Memorandum of Understanding for Sharing White Shipping Information between the Indian Navy and Myanmar

		<p>Navy</p> <ol style="list-style-type: none"> 5. Technical Agreement between the Government of the Republic of India and the Government Of the Republic of the Union of Myanmar for providing Coastal Surveillance System 6. Memorandum of Understanding between the Central Drugs Standard Control Organization (CDSCO), Ministry Of Health and Family Welfare of the Republic of India and Food and Drugs (FDA), Ministry of Health and Sports of Myanmar on Cooperation in Medical Products Regulation. 7. Memorandum of Understanding between the Ministry of Health and Family welfare of the Republic of India and the Ministry of Health And Sports of the Republic of the Union of Myanmar on cooperation in the field of Health and medicine 8. Exchange of Letter for Extension of MoU on the establishment of MIIT 9. Exchange of Letter for Extension of MoU on the establishment of India-Myanmar Center for Enhancement of IT-Skill 10. Memorandum of understanding in the field of elections between the Election Commission of India and The Union Election Commission of Myanmar. 11. Memorandum of understanding in the field of elections between the Election Commission of India and The Union Election Commission of Myanmar.
70	Philippines (November 12-14, 2017)	<p>Five (05) MoU's were signed with Philippines:</p> <ol style="list-style-type: none"> (i) MoU on Defence Industry and Logistics Cooperation (ii) MoU between ICWA and FSI, (iii) MoU on Cooperation on Agriculture, (iv) MoU on MSME and (v) MoU between ICCR and University of Philippines for setting up a chair of India studies were signed during the visit.
71	Switzerland (January 22-23, 2018)	No agreements/ MOUs were signed
72	Palestine, UAE and Oman (February 09-12, 2018)	<p>UAE</p> <ol style="list-style-type: none"> 1. MOU between Indian Consortium (OVL, BPRL & IOCL) and ADNOC for acquisition of 10% participating interest in the offshore Lower Zakum Concession. 2. MOU between Government of India and Government of UAE to institutionalise the collaborative administration of contractual employment of Indian workers in UAE. 3. MOU between Ministry of Railways, India and Federal Transport Authority-Land & Maritime of UAE for Technical Cooperation in Rail Sector. 4. MOU between Bombay Stock Exchange (BSE) and Abu Dhabi Securities Exchange (ADX) to enhance cooperation between both the countries in financial services industry. 5. MOU between Government of Jammu and Kashmir and DP World to establish multi-modal logistics park and hub in Jammu comprising warehouses and specialised storage solutions. <p>Palestine</p> <ol style="list-style-type: none"> 1. MOU between India and Palestine for setting up of India-Palestine Super-specialty hospital at Beit Sahour in Bethelhem Governorate at a cost of US\$ 30 million_ 2. MOU between India and Palestine for setting up of India-Palestine Super-specialty hospital at Beit Sahour in Bethelhem Governorate at a cost of US\$ 30 million 3. MOU between India and Palestine for setting up of new National Printing Press at Ramallah at a cost of US\$ 5 million 4. MOU between India and Palestine Construction of school in Muthalth Al Shuhada Village at a cost of US\$ 1 million 5. MOU between India and Palestine Construction of school in Tamoon village in Tubas Governorate in Palestine at a cost of US\$ 1.1 million 6. MOU between India and Palestine Assistance of US\$ US\$ 0.25 million for construction of additional floor to

		<p>Jawahar Lal Nehru for Boys at Abu Dees</p> <p>OMAN</p> <ol style="list-style-type: none"> 1. Agreement on Legal and Judicial Cooperation in Civil and Commercial Matters 2. MoU on Cooperation in the field of Health 3. Agreement on mutual visa exemption for holders of diplomatic, Special, service and official passports 4. MoU on Cooperation in the peaceful uses of outer space 5. MoU on Cooperation between Foreign Service Institute, Ministry of External Affairs, India and Oman Diplomatic Institute. 6. MoU on Academic and Scholarly cooperation sectors between National Defence College Sultanate of Oman and the Institute for Defence Studies and the Analyses 7. MoU in the field of Tourism cooperation between India and Oman 8. Annexure to the MoU on Military Cooperation
73	<p>Sweden, UK and Germany</p> <p>(April 16-20, 2018)</p>	<p>4 (four) MoUs were signed between India and Denmark on 16 April, 2018 during the visit of PM at the Nordic Summit :</p> <ol style="list-style-type: none"> 1. MoU on Cooperation in the fields of Animal Husbandry and Dairying 2. MoU in the field of Sustainable and Smart Urban Development 3. MoU on cooperation in Agricultural Research and Education 4. MoU on Food Safety Cooperation <p>Sweden Two documents were signed with Sweden for further strengthening the bilateral cooperation between India and Sweden. These are: (a) Joint Declaration on Sweden-India Innovation Partnership for a Sustainable Future (b) Sweden-India Joint Action Plan</p> <p>UK The following MOUs/Agreements were signed:</p> <ol style="list-style-type: none"> 1. Joint Announcement by UK and India on Setting up of a Fast Track Mechanism for Indian companies in the UK 2. MoU regarding Cooperation and Exchange of Information for combating international criminality and tackling serious organised crime 3. MoU between National Mission for Clean Ganga (NMCG) and Natural Environmental Research Council (NERC) on River Ganga Rejuvenation 4. MoU between NMCG and Scottish Govt on River Ganga Rejuvenation 5. Framework for UK-India Cyber Relationship 6. MoU on Cooperation in the field of Skill Development, Vocational Education & Training 7. Arrangement between Office for Nuclear Regulation (ONR) and Atomic Energy Regulatory Board of India (AERB) 8. MoU on Cooperation in the field of Sustainable Urban Development 9. MoU for cooperation in the field of animal husbandry, dairying and fisheries sector 10. Addendum to MoU for Newton Bhabha Programme 11. Statement of Intent (SoI) for Mutual Understanding and Cooperation between NITI Ayog and Department of Business, Energy and Industrial Strategy (BEIS) <p>Germany Brief stopover - No agreements were signed</p>
74	<p>China</p> <p>(April 26-28, 2018)</p>	<p>Prime Minister and President of People's Republic of China Mr. Xi Jinping held their first informal Summit in Wuhan on 27-28 April 2018 to exchange views on overarching issues of bilateral and global importance and to elaborate their respective visions and priorities for national development in the context of the current and future international situation. The two leaders decided to strengthen the Closer Development Partnership in a mutually beneficial and sustainable manner by strengthening strategic communication and cooperating in a wide range of areas, including bilateral trade and investment,</p>

		cultural and people-to-people exchanges, and facilitating sustainable solutions for global challenges.
75	Nepal (May 11-12, 2018)	The visit of Prime Minister of India to Nepal in May 2018, at the invitation of Prime Minister of Nepal, was in keeping with the tradition of regular political exchanges between India and Nepal at the highest levels. The visit provided an opportunity to review the close and multifaceted relations between the two countries to further advance ongoing cooperation in sectors such as agriculture, railway linkages, inland waterways development, economic and development cooperation, trade, economic, civil aviation, water resources, power, culture, and people-to-people ties. No inter-governmental agreements were signed during the visit. The two Prime Ministers laid the foundation stone of 900 MW Arun-III hydro-power project in Nepal.
76	Russia (May 21, 2018)	Informal visit. No documents signed.
77	Indonesia, Malaysia and Singapore (May 29-June 02, 2018)	<p>INDONESIA</p> <ol style="list-style-type: none"> 1. Agreement between India and Indonesia for cooperation in the field of Defence 2. Framework Agreement between India and Indonesia on cooperation in the exploration and uses of outer space for peaceful purposes 3. MOU between India and Indonesia on Scientific and Technological Cooperation 4. MOU between India and Indonesia on Technical Cooperation in Railways sector 5. MOU between India and Indonesia on Health Cooperation 6. MoU between Indian and Indonesia on Pharmaceutical, Biological and Cosmetics Regulatory Functions 7. MOU between India and Indonesia on Policy dialogue between Governments and Interaction between Think Tanks 8. MOU between Lal Bahadur Shastri National Academy of Administration of India and National Institute of Public Administration of Indonesia (NIPA) 9. Exchange of plan of activities 10. MOU between Kite Museum Ahmedabad and Layang Layang Gujarat 11. MOU between Archaeological Survey of India and PT Taman Wisata Candi Borobudur, Prambanan & Ratu Boko concerning World Cultural Heritage of Prambanan Temple and Taj Mahal 12. MOU between PT Pindad (PERSERO) & Bhukhanvala 13. MOU between Confederation of Indian Industry and KADIN 14. MOU between International Institute of Information Technology, Bangalore and Agency for Human Resources Development and Research on Communications and Informatics of Ministry of Communications and Informatics of Indonesia 15. MOU between Himalaya Drug Company and PT Kalbe Farma <p>MALAYSIA Transit visit to Malaysia to meet new PM of Malaysia.</p> <p>SINGAPORE Over 35 MoUs/ Agreements including Joint Statement on completion of the second review of CECA, key announcements and launches were made in the areas of Fintech & innovation, Science & Technology, Defence & Strategic partnership, Economic Policy & Service Sector, Trade & Business, Urban & Rural development as well as Training & Skill Development Sectors. PM also unveiled Mahatma Gandhi Memorial Plaque and inaugurated a permanent crafts platform. The launches include International launch of RuPay debit/ credit card, agreement on BHIM, UPI based remittance apps.</p> <ol style="list-style-type: none"> 1. Joint Statement on conclusion of second review of CECA. 2. Mutual Recognition Agreement on Nursing. 3. Implementation agreement between Indian Navy and Republic of Singapore Navy concerning Mutual Coordination, Logistics and Services Support for Naval Ships', Submarines and Naval Aircraft (including Ship borne Aviation Assets) visits 4. Extension of the Memorandum of Understanding between the Indian Computer Emergency Response Team (CERT-IN) Ministry of Electronics & Information Technology, Government of India and the Singapore Computer Emergency

		<p>Response Team (SINGCERT), cyber security agency of the Republic of Singapore on cooperation in the area of cyber security.</p> <ol style="list-style-type: none"> 5. Memorandum of Understanding between the Narcotics Control Bureau (NCB) of the Republic of India and the Central Narcotics Bureau (CNB) of the Republic of Singapore on Cooperation to Combat Illicit Trafficking in Narcotic Drugs, Psychotropic Substances and their Precursors. 6. Memorandum of Understanding between The Ministry of Personnel, Public Grievances and Pensions of the Republic of India and the Public Service Division of the Republic of Singapore on Cooperation in the field of Personnel Management and Public Administration 7. Memorandum of Understanding between the Department of Economic Affairs, ministry of Finance, Government of India and the Monetary Authority of Singapore on the constitution of a Joint Working Group (JWG) on Fintech between Indian and Singapore. 8. Memorandum of Understanding between the NITI Aayog and Singapore Cooperation Enterprise (SCE) on Cooperation in the Field of Planning 9. Statement of Intent between NITI Aayog and Pan IIM Alumni Association (PIIMA), IIT Alumni Association of Singapore (IITAAS), The IndUS Entrepreneurs (TiE), and The Indian School of Business Alumni Association - Singapore Chapter (ISBAA) on Cooperation in India's Innovation and Entrepreneurship Ecosystem 10. Memorandum of Understanding between NITI Aayog and Nanyang Technological University (NTU) for Research and exchange partnership 11. Memorandum of Understanding between National Skill Development Centre (NSDC) and National University of Singapore (NUS) acting through Institute of System Science, Singapore e-Government leadership centre on future skills 12. Memorandum of Understanding between National Skill Development Corporation (NSDC) and Singapore Polytechnic (SP) concerning Trainer and Assessor Academies Programme 13. Memorandum of Understanding between National Skill Development Corporation (NSDC) and Enterprise Singapore Board (ES), a Statutory Board, Ministry of Trade and Industry, the Republic of Singapore to support investment by Singapore skills training providers in India. 14. Memorandum of Understanding between Confederation of Indian Industry (CII) and Singapore Cooperation Enterprise (SCE) for Waste Water Management and Recycling 15. Memorandum of Understanding between Confederation of Indian Industry (CII) and Singapore Business Federation (SBF) on creating Family Business Networks and training Family Businesses. 16. Memorandum of Understanding between Confederation of Indian Industry (CII) and Singapore Business Federation (SBF) on Young Professionals Exchange Programme on Business Exposure in India and Singapore 17. Memorandum of Understanding between Confederation of Indian Industry (CII), Singapore Manufacturing Federation (SMF) and Singapore Business Federation (SBF) on Promotion of Make in India 18. Memorandum of Understanding between Federation of Chambers of Commerce & Industry (FICCI) and Singapore Space Technology Association, (SSTA) for commercial collaboration in the space sector and the development of the Singapore Space Industry 19. MoU between FICCI and Food Industry Asia (FIA) for cooperation in Food processing, safety and capacity building 20. MoU between Institute of Economic Growth (IEG) and Asian Competitiveness Institute (ACI), Lee Kuan Yew School of Public Policy for joint research on competitiveness assessment and public policy 21. Memorandum of Understanding on Joint Doctoral Degree Program between Indian Institute of Technology (IIT) Madras and NTU 22. Memorandum of Understanding on Joint Doctoral Degree Program between Indian Institute of Technology (IIT) Mumbai and NTU 23. Memorandum of Understanding for Research and Academic Collaborations between Indian Institute of Space Science and Technology (IIST) and NTU
--	--	--

		<p>24. Memorandum of Understanding for Research Attachment of Research students between Indian Institute of Science (IISC) and NTU</p> <p>25. MoU between Confederation of Indian Industry (CII) and waterROAM on rural water treatment solutions.</p>
78	China (June 09-10, 2018)	<p>During their bilateral meeting 9 June 2018 on the sidelines of the SCO Summit in Qingdao (China), Prime Minister and President of the People's Republic of China Mr. Xi Jinping, reviewed the progress in bilateral relations since the Wuhan Informal Summit of April 2018. The Chinese side also conveyed acceptance of Prime Minister's invitation to President Xi Jinping to have the next Informal Summit in India in 2019.</p> <p>The following two bilateral agreements were signed during the visit:</p> <ol style="list-style-type: none"> 1. MoU between Ministry of Water Resources, The People's Republic of China and Ministry of Water Resources, River Development and Ganga Rejuvenation, Republic of India upon Provision of Hydrological Information of the Brahmaputra River in Flood Season by China to India; and 2. The Protocol between General Administration of Customs of the People's Republic of China and the Department of Agriculture, Cooperation and Farmers Welfare of the Republic of India on Phytosanitary Requirements for Exporting Rice from India to China. <p>PM attended the SCO Heads of State meeting in Qingdao, China on 9-10 June, 2018. Outcome documents in the fields of Plan of Action for SCO Treaty on Long term good neighbourliness, friendship and Cooperation for 2018-2022, Prevention of Narcotics Abuse, Environmental Protection, Appeal to Youth, Epidemics, Trade Facilitation, MSMEs, Customs and Tourism were signed.</p>
79	Rwanda, Uganda and South Africa (July 23-27, 2018)	<p>Rwanda</p> <ol style="list-style-type: none"> 1. Amendment on the MoU on Cooperation in the field of Agriculture and Animal Resources 2. Agreement on Cooperation Defence on Capacity Building, Defence, Industry, Science and Technology 3. MoU on Cultural Exchange Program for the year 2018-22 4. MoU on Agricultural Research and Education between RAB and ICAR 5. MoU on Collaboration in the Areas of Leather and Allied Sectors between NIRDA and CSIR-CLRI 6. LOC Agreement for US \$ 100 million for development of Industrial Parks and expansion of Kigali Special Economic Zones 7. LOC Agreement for US \$ 100 million for Agriculture irrigation scheme in Rwanda 8. Trade Cooperation Framework <p>Uganda</p> <ol style="list-style-type: none"> 1. MoU on Defence Cooperation. 2. MoU on Visa exemption for Diplomatic and official passport holders. 3. MoU on Cultural Exchange Programme. 4. MoU on Establishment of Regional Materials Testing Laboratory in Uganda <p>South Africa</p> <ol style="list-style-type: none"> 1. MoU between the Indian Council of Agricultural Research, New Delhi, India and the Agricultural Research Council, Pretoria, South Africa on Cooperation in Agricultural Research and Education. 2. MoU between the Government of the Republic of South Africa and the Government of the Republic of India regarding the Setting up of the "Gandhi Mandela Centre of Specialisation for Artisan Skills" in South Africa. 3. MoU between Indian Space Research Organisation and the South African National Space Agency on Cooperation in the Exploration and uses of Outer Space for Peaceful Purposes.
80	Nepal (BIMSTEC) (August 30-31, 2018)	<p>(i) On the sidelines of the 4th BIMSTEC Summit, an MoU regarding preliminary survey of the rail line between Raxaul (India) and Kathmandu (Nepal) was signed and exchanged by the two sides, pursuant to the decision made by the two Prime Ministers in April 2018 to construct a new electrified rail line, with India's financial support, connecting the border city of Raxaul in India to Kathmandu in Nepal with the objective of expanding connectivity to enhance people-to-people linkages and promote economic growth and development.</p> <p>(ii) MoU regarding preliminary engineering-cum-traffic survey of the broad gauge line between Raxaul (India) and</p>

81	Japan (October 27-30, 2018)	<p>Kathmandu (Nepal)</p> <p>Following agreements were signed:</p> <ol style="list-style-type: none"> 1. Implementing arrangement for deeper cooperation between Japan Maritime Self-Defence Force and Indian Navy - For greater cooperation and exchange of information in Maritime domain awareness between the Indian Navy and Japan Maritime Self Defence Force 2. MoC between Ministry of Electronics and Information Technology and Ministry of Economy, Trade & Industry on Japan-India Digital Partnership - To tap into the synergies and complementarities between Japan's "Society 5.0" and India's flagship programmes like "Digital India", "Smart City" and "Start-up India" in areas of next generation technologies such as Artificial Intelligence (AI), and IoT (Internet of Things), etc. 3. Statement of Intent between NITI Aayog and Ministry of Economy, Trade & Industry (METI), Japan on Artificial Intelligence (AI) - To encourage and develop cooperation on Artificial Intelligence technologies 4. MoC between Ministry of Health and Family Welfare of Republic of India and the Office of Healthcare Policy, Cabinet Secretariat, Government of Japan and the Ministry of Health, Labour and Welfare of Japan in the field of Healthcare and Wellness - To establish a mechanism to identify potential areas for collaboration between India and Japan in common domains of primary healthcare, prevention of non-communicable diseases, maternal and child health services, sanitation, hygiene, nutrition and elderly care 5. MoC between The Ministry of AYUSH of Republic of India and the Kanagawa Prefectural Government of Japan in the field of Healthcare and Wellness - To promote and deepen mutual understanding and interaction between India's Traditional Medicine Systems like "Ayurveda & Yoga" and Japan's ME-BYO. 6. MoU on Food Safety between Food Safety and Standards Authority of India (FSSAI) & The Food Safety Commission of Japan, The Consumer Affairs Agency of Japan, The Ministry of Health, Labour and Welfare of Japan - For furthering cooperation between the agencies from India and Japan in area of food safety. 7. MoC between Ministry of Food Processing & Industries and Ministry of Agriculture, Forestry and Fisheries, Japan in the field of Food Processing Industry - Aims at developing India's food processing industry with involvement of relevant stakeholders such as local governments, private companies, etc. 8. The Program for Promoting Investment into India by Japan in the Field of Agriculture and Fisheries between Ministry of Agriculture & Farmer Welfare, India & Ministry of Agriculture, Forestry and Fisheries, Japan - To promote development of agricultural value chain and fisheries, including aquaculture, by improving the investment environment for Japanese companies. 9. MoC on Development of Food Value Chain in Maharashtra between State Government of Maharashtra and Ministry of Agriculture, Forestry and Fisheries, Japan - To facilitate investment of Japanese companies in food value chain in State of Maharashtra. 10. Memorandum of Cooperation on Development of Food Value Chain in Uttar Pradesh Between The Ministry of Agriculture, Forestry and Fisheries of Japan and The State Government of Uttar Pradesh, India - To facilitate investment of Japanese companies in food value chain in State of Uttar Pradesh. 11. MoU between Export Credit Guarantee Corporation of India and NEXI, Japan - For stimulating trade and investment between India and Japan and strengthening cooperation in projects in third countries. 12. MOC in Postal Field between the Ministry of Communications, Government of India and the Ministry of Internal Affairs and Communications, Government of Japan - To strengthen cooperation in postal field including through setting up of Postal Services Dialogue between Ministry of Communications and Ministry of Internal Affairs and Communications. 13. MoU between Council of Scientific and Industrial Research (CSIR), India and Hiroshima University, Japan for Research Partnership - To promote research partnership in areas such as Electronics, Sensors, High Speed Vision, Robotics, Advanced Manufacturing including Mechatronics, Environmental Research, Intelligent Transportation, etc. 14. MoU between Council of Scientific and Industrial Research (CSIR), India and Research Centre for Advanced Science and Technology (RCAST), The University of Tokyo, Japan for Research Partnership - To promote research partnership in
----	--	--

		<p>areas like Renewable Energy, Electronics including Robotics/IoT, Advanced Materials, etc.</p> <ol style="list-style-type: none"> 15. Agreement for Cooperation between Council of Scientific and Industrial Research (CSIR), India and Institute of Innovative Research, Tokyo Institute of Technology (TIT), Japan for joint research in interdisciplinary areas for application in Industrial Research - To establish research partnership between Council of Scientific and Industrial Research (CSIR), India and Institute of Innovative Research, Tokyo Institute of Technology (TIT) in areas such as Advanced Materials, Bioscience and Information Technologies. 16. MoC between The National Centre for Polar and Ocean research (NCPOR) of India, Ministry of Earth Sciences and The National Institute of Polar Research (NIPR) of Japan, The Research Organisation of Information and Systems on Polar Research - To strengthen cooperation in the study of Polar Sciences and related logistics. 17. MoC between India and Japan in the field of Environment Cooperation - To promote greater cooperation between India and Japan for protection and improvement of environment. 18. MoU between National Institute of Pharmaceutical Education and Research (NIPER), India, and Shizuoka University, Japan for Academic and Research exchanges - To promote academic linkages between the National Institute of Pharmaceutical Education and Research S.A.S Nagar, and Shizuoka University. 19. Memorandum of Understanding on Further Cooperation toward Indo-Japan Global Startup between Nagasaki University and IIITDM Kancheepuram, India - Information Technology and Human Resources development along with Indo-Japan Global Startup. 20. Memorandum of Understanding on Academic and Educational Exchange between Indian Institute of Technology Hyderabad, India and Hiroshima University, Japan - Joint Research Promotion and exchange of students and faculties between the two institutions. 21. Memorandum of Understanding between Indian Institute of Technology Hyderabad and National Institute of Advanced Industrial Science and Technology - Joint Research Promotion and exchange of students and faculties between the two institutions. 22. (Agreement)Academic Exchange Agreement between Indian Institute of Technology Kanpur and Faculty, Graduate School and School of Engineering, Graduate School of Information Science and Technology, Graduate School of Chemical Sciences and Engineering, Hokkaido University (MOU)Memorandum of Understanding on Student Exchange between Indian Institute of Technology Kanpur and Graduate School and School of Engineering, Graduate School of Information Science and Technology, Graduate School of Chemical Sciences and Engineering, Hokkaido University - Joint Research Promotion and exchange of students and faculties between the two institutions. 23. MoU between Sports Authority of India (SAI), India and University of Tsukuba, Japan for academic exchanges and sports cooperation - To strengthen cooperation in the field of sports development and excellence through joint programmes. <p><u>Exchange of Notes of Loan Agreements</u></p> <ol style="list-style-type: none"> 24. Project for the Construction of Mumbai-Ahmedabad High Speed Rail(II) 25. Project for Renovation and Modernization of Umiam-Umtru Stage-III Hydroelectric Power Station 26. Delhi Mass Rapid Transport System Project (Phase 3) (III) 27. North East Road Network Connectivity Improvement Project (Phase 3) (I) 28. Project for Sustainable Catchment Forest Management in Tripura <p><u>G2B/B2B Agreements</u></p> <ol style="list-style-type: none"> 29. Memorandum of Understanding between KAGOME Co., LTD., Japan and Ministry of Food Processing Industries, Government of India 30. Joint Venture Agreement between State Bank of India (SBI) and SBI Payment Services Pvt. Ltd and Hitachi Payment Services Pvt. Ltd. 31. Memorandum of Understanding between Nissan Steel Industry Co., Ltd., Japan and Ministry of Food Processing Industries, Government of India 32. Letter of Intents and Acknowledgement of Private Sector Investment Project Proposals by 57 Japanese companies
--	--	---

		and 15 Indian companies for making investments in India and Japan respectively, supported by Indian and Japanese governments.
82	Singapore (November 14-15, 2018)	Multilateral event to attend EAS, Indian ASEAN Summit and other related meetings. No agreement / MOU was signed.
83	Maldives (November 17, 2018)	No agreements/ MOUs were signed
84	Argentina (G-20) (November 28- December 2, 2018)	Under G20, no agreement/MoU was signed. However, G20 Leaders' Declaration was issued at the Summit. A media note was issued at the BRICS Leaders' meeting.

ANNEXURE-II

Financial Year	Place of Visit	Period	PM's Aircraft Maintenance (₹)		Chartered Flights (Rs.)	Hotline (₹)
2014-15	Bhutan	15-16 June, 2014	220.38 crore		2,45,27,465	9,09,474
	Brazil	13-17 July, 2014			20,35,48,000	63,22,159
	Nepal	3-5 Aug, 2014			IAF BBJ Aircraft	8,79,462
	Japan	30 Aug - 3 Sep, 2014			13,47,58,000	9,82,438
	USA	25 Sep - 1 Oct, 2014			19,04,60,000	60,11,733
	Myanmar, Australia & Fiji	11-20 Nov, 2014			22,58,65,000	97,89,006
	Nepal	25-27 Nov, 2014			IAF BBJ Aircraft	12,94,467
	Seychelles, Mauritius & Sri Lanka	10-14 March, 2015			15,85,25,000	43,20,437
	Singapore	28-29 March, 2015			IAF BBJ Aircraft	Services of M/s TCL not availed
	Total				220.38 crore	93,76,83,465
2015-16	France, Germany & Canada	9-17 April, 2015	220.48 crore		31,25,78,000	92,72,183
	China, Mongolia & South Korea	14-19 May, 2015			15,15,43,000	63,51,255
	Bangladesh	6-7 June, 2015			IAF BBJ Aircraft	9,89,877
	Uzbekistan, Kazakhstan, Russia, Turkmenistan, Kyrgyzstan & Tajikistan	6-14 July, 2015			15,78,39,000	76,10,674
	United Arab Emirates	16-17 Aug, 2015			5,90,66,000	21,13,062
	Ireland and USA	23-29 Sept, 2015			18,46,95,000	43,59,542
	UK and Turkey	12-16 Nov, 2015			9,30,93,000	27,78,610
	Malaysia and Singapore	20-24 Nov, 2015			7,04,93,000	37,18,369
	France	29-30 Nov, 2015			6,82,81,000	8,19,727
	Russia, Afghanistan & Pakistan	23-25 Dec, 2015			8,14,00,000	15,26,808
	Total				220.48 crore	1,17,89,88,000
2016-17	Belgium, USA & Saudi Arabia	30 Mar - 3 Apr, 2016	234.35 crore	142.32 crore	15,85,02,000	39,68,890
	Iran	22-23 May, 2016			IAF BBJ Aircraft	13,95,892
	Afghanistan, Qatar, Switzerland, USA & Mexico	4-9 June, 2016			13,91,66,000	49,69,962
	Uzbekistan	23-24 June, 2016			6,32,78,000	11,37,783
	Mozambique, South Africa, Tanzania & Kenya	7-11 July, 2016			12,80,94,000	58,31,206
	Vietnam & China	2-5 Sept, 2016			9,53,91,000	30,35,608
	Laos	7-8 Sept, 2016			4,77,51,000	8,12,795
	Japan	10 - 12 Nov, 2016			13,05,86,000	Bill not received
	Total				376.67 crore	76,27,68,000
2017-18	Sri Lanka	11 - 12 May, 2017	193.34 crore	148.43	5,24,04,000	Bill not received

	Germany, Spain, Russia & France	29 May - 3 June, 2017			16,51,95,000	
	Kazakhstan	8-9 June, 2017			5,65,08,000	
	Portugal, USA & Netherlands	24-27 June, 2017			13,82,81,000	
	Israel & Germany	4-8 July, 2017		crore	11,28,48,000	
	China & Myanmar	3-7 Sept, 2017			13,87,80,000	
	Philippines	12-14 Nov, 2017			10,11,68,000	
	Switzerland	22-23 Jan, 2018			13,20,83,000	
	Jordan, Palestine, UAE & Oman	9-12 Feb, 2018			9,59,64,000	
	Total		341.77 crore		99,32,31,000	
2018-19	Sweden, UK & Germany	16-20 April, 2018	220.42 crore	203.46 crore	10,62,57,000	Bill not received
	China	26-28 April, 2018			6,07,46,000	
	Nepal	11-12 May, 2018			Bill not received	
	Russia	21-22 May, 2018			7,26,38,000	
	Indonesia, Malaysia & Singapore	29 May - 2 June, 2018			10,21,84,000	
	China	9-10 June, 2018			7,83,56,000	
	Rwanda, Uganda & South Africa	23-28 July, 2018			Bill not received	
	Nepal	30-31 Aug, 2018			IAF BBJ Aircraft	
	Japan	27-30 Oct, 2018				
	Singapore	13-15 Nov, 2018				
	Maldives	17-नवम्बर-18			Bill not received	
	Argentina	28 Nov - 3 Dec 2018				
	Total		423.88 crore		42,01,81,000	
